

इंजन, जिसके परिणामस्वरूप गाड़ियाँ अत्यधिक विलम्ब से चलती हैं, रेलवे राजस्व में हानि के मुख्य कारण हैं ;

(ग) अप्रैल, 1980 से मार्च, 1981 तथा अप्रैल, 1981 से अगस्त, 1982 तक की अवधि के दौरान बरौनी जंक्शन से लखनऊ जंक्शन तक मुख्य लाइन पर यात्रा करने वाले यात्रियों से अर्जित राजस्व का ब्यौरा क्या है ; और

(घ) उपर्युक्त राजस्व की हानि के लिए कौन-कौन से अधिकारी जिम्मेदार हैं और सरकार इन अधिकारियों के विरुद्ध क्या कार्यवाही करने का विचार रखती है ?

इसे मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन): (क) और (ख) जी नहीं।

(ग) वित्त वर्ष अप्रैल, 1980 से मार्च, 1981 तक अप्रैल, 1981 से मार्च, 1982 तक बरौनी जंक्शन से लखनऊ जंक्शन तक यात्री यातायात से क्रमशः 3.54 करोड़ रुपये और 8.46 करोड़ रुपये की आय हुई है।

(घ) प्रश्न नहीं उठता।

Survey to provide Rail Service in
Hyderabad

283. SHRI ADINARAYANA REDDY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether any traffic-cum-engineering survey was undertaken to provide rail traffic facility within the Hyderabad Metropolitan Region;

(b) if so when the said survey was sent to Government by the South Central Railways; and

(c) what action has been taken in the matter?

THE DEPUTY MINISTER¹ IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) In June, 1979, the reports were sent by the South Central Railway U> M/s. Andhra Pradesh Industrial Infrastructure Corporation Ltd., and M/s. Hyderabad Urban Development authority, on whose behalf the survey was undertaken on deposit terms, and also to the State Government of Andhra Pradesh.

(ej) Of the eight sections recommended by the Survey Team, the works relating to the doubling of track between Hyderabad and Tela-pur and construction of new B.G. line between Talapur and Patancheru have since been approved and the works on these projects are in progress.

Construction of Nalgonda-Miryahiguda Railway line

284. SHRI ADINARAYANA REDDY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Andhra Pradesh Government have approached the Government of India to construct Nalgonda-Miryahiguda rail line in Andhra Pradesh; and

(b) if so, what is the reaction of the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The State Government of Andhra Pradesh had submitted a Memorandum in April, 1982, in which there was a reference to the construction of the Nalgonda-Miryahiguda line. This section forms part of the second phase of the bibinagar-Nadikude New B. G. line. The first 74 Kms. of the Bibinagar-Nadikude line between Bibinagar and Nalgonda, was opened to the traffic as 1st phase on 27-3-1981. The remaining section between Nalgonda and Nadikude (75.4 Kms.) is planned to be

completed and opened as 2nd phase. The work on the part *QL* the section of phase H, between Nalgonda and Miryalguda (37.7 Kms.) is at present in progress. Its completion is dependent on availability of funds.

Foreign Contract undertaken by Indian Railway Construction Corporation

285. SHRI RAMANAND YADAV:

SHRIMATI AMARJIT KAUR:

Will the Minister of RAILWAYS be pleased to state: -

(a) whether Indian Railway Construction Corporation has secured fresh contract of Rs. 3 Crores in Iraq to supply prestressed concrete sleepers;

(b) whether said Corporation has taken up contract for the construction of Railway line in foreign countries;

(c) whether it has appointed sub-contractors to execute the contracts on its behalf; and

(d) if so, in how many countries the said Corporation has taken contract and what is the value in rupees of these contracts; whether IRCON has failed to execute any contract in time for which time was imposed on it and whether it is running in loss?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. Indian Railway Construction Company Ltd., (IRCON) have secured a contract on 12-9-1982 for supply of 35000 Nos. prestressed concrete sleepers to Iraq costing about Rs. 3 crores:

(b) Yes, a project for construction of Railway line between Mussayab and Samawa in Iraq has been taken up by Indian Railway Construction Company Ltd. (IRCON).

(c) Yes, IRCON have engaged sub contractors for execution of portions of work.

(d) IRCON have taken up contract work so far in 3 countries viz., Iran, Iraq and Nigeria. The value of these contracts is as under:

(i) Service Contract in Iran Ks. H crores.

(ii) Construction of Railway Line between Mussayeb and Samawa in Iraq.

Rs. 270 crores

(iii) Supply and installation of 55 Nos. of lifting barriers to Nigerian Railway Corporation
Rs. 4T lakhs

No fine has been imposed on IRCON for delay in the execution of any of the works nor is the company running at a loss.

Report of the Railway Reform Committee

286. SHRI KHUSHWANT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) what are the main recommendations of the Railway Reforms Committee so far made and the action taken thereon; and

(b) by when the said Committee is expected to submit its final report?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The Committee has so far submitted Part-I of its report to the Government which contains recommendations in regard to resources for Renewals and Replacements of the Permanent-Way, the Rolling Stock and Safety/Accidents prevention. This report is under examination. The final report of the Committee is expected to be submitted by the end of its tenure i.e. May, 1983.